

Central Administrative Tribunal
Principal Bench: New Delhi

OA 1932/96

New Delhi this the 26th day of February 1997.

Hon'ble Mr. N. Sahu, Member(A)

Shri Ajay Kumar Bassi
S/o Shri T.L. Bassi
R/o 37/66 Sri Nagar
Shakurbasti
Delhi-110 034.

...Applicant.

(By advocate: Shri R.V. Sinha)

Versus

Union of India through

1. Ministry of Home Affairs
North Block
New Delhi
2. Director
Intelligence Bureau (IB)
M/o Home Affairs
North Block
New Delhi.
3. Shri Ratan Seghal
Addl. Director (S)
Intelligence Bureau
M/o Home Affairs
New Delhi.
4. Sh. Udayan Mukherjee
Asstt. Director (W.C.)
Intelligence Bureau
M/o Home Affairs
East Block VII
R.K. Puram
New Delhi.

...Respondents.

(By advocate: Shri E.X. Joseph)
alongwith Ms Aparna Bhatt, advocate)

O R D E R (oral)

Hon'ble Mr N. Sahu, Member(A)

Shri E.X. Joseph, learned counsel for the respondents submits that the reliefs claimed by the applicant in this Application have been considered by the respondents, particularly by respondent No.2, Director, Intelligence Bureau. Applicant's grievance against transfer order dated 30.11.95 posting the applicant to Bhubaneshwar has been considered sympathetically and the respondents have decided to cancel

the transfer order and promised to consider the applicant's request in this regard, to post him to an adjoining area around Delhi. It is also mentioned by the learned counsel for the respondents that no punitive action will be taken against the applicant. The applicant's request for being called back to Delhi will also be sympathetically considered. Since the applicant's grievances have been met, he has no objection to withdraw the OA. Permission is allowed. Application is disposed of as withdrawn.

Narain Sahu
(N. Sahu) 26/2/97
Member(A)